


**In the court of the Principal Senior Civil Judge,  
Bengaluru Rural District, Bengaluru,  
the following cases are posted on  
08-07-2021**

<b>Morning Session</b> 11 am to 2 pm	<b>Afternoon Session</b> 2.45 pm to 5.45pm
<p style="text-align: center;"><b>Arguments</b></p> <p>1. M.A. 73/2018 2. M.A. 1/2021 3. M.A. 2/2021</p> <p style="text-align: center;"><b>Evidence</b></p> <p>4. O.S. 1219/2013 5. O.S. 202/2014 6. O.S. 1014/2014 7. O.S. 666/2015 8. O.S. 1781/2015</p> <p style="text-align: center;"><b>To hear</b></p> <p>9. O.S. 368/2007 10. O.S. 1385/2012 11. O.S. 328/2013 12. O.S. 212/2014 13. O.S. 1634/2014 14. O.S. 1048/2021 15. O.S. 1056/2021</p>	<p style="text-align: center;"><b>To hear</b></p> <p>1. O.S. 1516/2014 2. O.S. 1555/2014 3. O.S. 1256/2017 4. M.A. 53/2018 5. O.S. 804/2018 6. O.S. 911/2018 7. O.S. 445/2019 8. FDP 12/2019 9. O.S. 306/2021 10. M.C. 240/2021</p> <p style="text-align: center;"><b>Issues</b></p> <p>11. O.S. 181/2018 12. O.S. 1656/2019</p>

Note: Other Cases will be adjourned in the CIS

  
Prl. Senior Civil Judge,  
Bengaluru Rural District,  
Bengaluru

Cause list dated 08.07.2021 of I Addl. Senior Civil Judge Court as per new S.O.P dated 21.05.2021.

Sl.No.	Morning Session	Sl.No.	Afternoon
	Hearing		Orders
1.	OS. 383/1997	1.	OS. 1045/2021
2.	OS. 1936/2008		
3.	OS. 1952/2019		
4.	MC. 60/2021		
5.	MC. 90/2021		
	First hearing		
6.	OS. 1004/2021		
7.	OS. 1051/2021		
8.	OS. 1058/2021		
	Evidence		
9.	FDP. 21/2013		
10.	MC. 110/2021		
	Arguments		
11.	OS. 1367/2009		
12.	RA. 190/2012		
13.	MA. 88/2013		
14.	OS. 683/2015		
15.	OS. 1027/2018		

Sd/-  
C/c I Addl. Senior Civil Judge,  
Bengaluru Rural District, Bengaluru

Cause list dated 08.07.2021 of II Addl. Senior Civil Judge Court as per new S.O.P dated 21.05.2021.


Sl.No.	Morning Session	Sl.No.	Afternoon Session
	Hearing		Orders
1.	OS. 964/2010	1.	OS. 1046/2021
2.	FDP. 39/2011	2.	OS. 1059/2021
3.	OS. 654/2013		
4.	OS. 793/2016		
5.	MA. 21/2016		
6.	OS. 1171/2016		
7.	OS. 1444/2016		
8.	FDP. 6/2018		
9.	MC. 11/2021		
	Evidence		
10.	OS. 137/2019		
11.	OS. 1850/2016		
12.	OS. 1090/2017		
13.	OS. 1233/2017		
14.	OS. 1341/2018		
	Arguments		
15.	Misc. 107/2016		
16.	MC. 173/2019		

Sd/-  
 II Addl. Senior Civil Judge,  
 Bengaluru Rural District, Bengaluru

Bengaluru Rural District, Bengaluru,  
The following cases are posted to **08.07.2021**  
V.C link for IVASCJ,BRD,

**(<https://meet.jit.si/4ascjrural>)**

<b>Evidence</b>	
<b>Morning Session 11 am to 2 pm</b>	
1. O.S. 550/2012 2. O.S. 646/2012 3. O.S. 77/2013 4. O.S. 80/2013 5. O.S. 93/2013 6. O.S. 94/2013 7. O.S. 162/2013	8. O.S. 536/2013 9. Misc.34/2014 11. O.S.2131/2014 12. O.S.502/2015 13. O.S.684/2015 14. O.S.541/2016 15.O.S.320/2019
<b>Morning Session</b> 11 am to 2 pm	<b>Afternoon Session</b> 2.45 pm to 5.45
<b>Argument</b>	<b>Argument</b>
1.O.S.511/2011 2.O.S.186/2013 3. O.S.122/2013 4. R.A.134/2013 5.R.A.135/2013 6. R.A.63/2020	1. R.A.31/2014 2. O.S.470/2018 3. R.A.65/2018 4. M.A. 26/2019 5. M.C.37/2020 6. R.A.148/2012
<b>Hearing</b>	<b>Hearing</b>
1. O.S.517/2011 2.. Rev.4/2009	1. O.S.519/2011

  
IV ASCJ      07.07.2021  
Bengaluru Rural District, Bengaluru

**In the court of V Addl. Senior Civil Judge, Bengaluru Rural District,  
Bengaluru.**

**Cause List dated 08-07-2021**

<b>I Session (Morning)</b>	<b>II Session (Afternoon)</b>
<b><u>HEARING</u></b> 1. OS. 1357/2005 2. EX. 83/2005 3. OS. 1205/2007 4. Misc. 10/2008 5. OS. 792/2013	<b><u>HEARING</u></b> 1. OS. 585/2015 2. OS. 1959/2015 3. OS. 947/2016 4. MC.249/2021 5. OS. 1055/2021
<b><u>EVIDENCE</u></b> 6. OS. 1435/2005 7. OS. 1828/2006 8. OS. 1482/2009 9. OS. 66/2013 10. OS. 1045/2012 11. OS. 527/2013 12. OS. 574/2013 13. 1338/2013	<b><u>EVIDENCE</u></b> 6. OS. 1059/2015 7. OS. 1108/2015 8. OS. 1136/2015 9. OS. 1294/2015 10. OS. 1297/2015 11. OS. 1318/2015 12. OS. 1343/2015 13. OS. 1390/2015 14. OS. 1393/2015
<b><u>ARGUMENTS</u></b> 14. OS. 428/2011 15. OS. 779/2011	<b><u>ARGUMENTS</u></b> 15. Misc.82/2016

Sd/-  
V Addl. Sr. Civil Judge,  
Bengaluru (R) Dist., Bengaluru

**In the court of VI Addl. Senior Civil Judge, Bengaluru Rural District,  
Bengaluru.**

**Cause List dated 08-07-2021**

<b>I Session (Morning)</b>	<b>II Session (Afternoon)</b>
<b><u>HEARING</u></b>	<b><u>HEARING</u></b>
1. OS.463/2012 2. OS. 655/2012 3. OS. 317/2014 4. OS. 514/2014 5. OS. 1148/2014 6. OS. 1541/2014 7. OS. 1612/2014 8. EX. 3/2015 9. OS. 146/2015 10. MA.10/2015 11. OS. 292/2015	1. OS. 355/2015 2. OS. 525/2015 3. OS. 757/2015 4. OS. 769/2015 5. OS. 1132/2015 6. OS. 1148/2015 7. OS. 1255/2015 8. MA. 35/2016 9. Misc. 115/2016 10. OS. 1845/2016 11. OS. 14/2021 12. OS. 438/2021 13. OS. 804/2021 14. OS. 1057/2021
<b><u>EVIDENCE</u></b>	<b>ORDERS</b>
12. OS.499/2014 13. OS. 534/2014 14. OS. 560/2014 15. OS. 637/2014	15. OS. 472/2014

Sd/-  
VI Addl. Sr. Civil Judge,